- the builder/developer would disclose the names of the banks to which the property is mortgaged.
- (ii) the builder/developer publish the same in the advertisement of the scheme/project.
- (iii) the builder/developer would provide NOC/permission of the mortgagee bank for sale of the property, if required.

Donation to Clinton Foundation

2632. SHRI JAI PRAKASH NARAYAN SINGH: Will the Minister of FINANCE be pleased to state:

- (a) whether it is a fact that a large number of individuals have donated more than \$5 million to Clinton Foundation;
- (b) if so, the details of donations made by individuals with their name(s) and donations made to the Foundation;
 - (c) whether these individuals have shown these donations in their income-tax returns; and
 - (d) if not, the action taken against them under relevant Act?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI S.S. PALANIMANICKAM):

(a) As per the information available with the Income Tax Department, there is no assessee by the name of 'Clinton Foundation'. However, there is an assessee by the name of 'Clinton Foundation-HIV/AIDS Initiative Inc. India Liasion Officie' (PAN:AACCC624IL). As per the Income tax returns filled no individual or any other person has donated any sum to the Clinton Foundation HIV/AIDs Initiative Inc. India Liasion Office. However following remittances have been received by the assessee from its Head Office:

A.Y.	Remittances (in Rs.)	-0
2006-07	Rs. 25975016/-	
2007-08	Rs. 56130690/-	
2008-09	Rs. 113161116/-	

(b) to (d) In view of (a) above, the question does not arise.

Foreign debt accessed by NHAI

2633. SHRIB.S. GNANADESIKAN: Will the Minister of FINANCE be pleased to state:

- (a) whether Government has provided sovereign guarantee for foreign debt accessed by the National Highways Authority of India (NHAI) for 11700 kms road project and the project requires huge investment;
 - (b) if so, the details thereof;
 - (c) whether the NHAI have to pay a guarantee fee for such debt; and
 - (d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI NAMO NARAIN MEENA) : (a) No Sir.

- (b) Does not arise. However, Government of India has provided guarantee for US\$ 180 million for an ADB loan (Ioan availed US\$ 149.75 million) to NHAI for their Surat -Manor Project for 175 Kms. in 2001.
- (c) and (d) Details of Guarantee Fee paid by NHAI for the loan of US\$ 149.75 million is enclosed as Statement.

Statement

Details of guarantee fee paid by NHAI for the ADB Loan of

US\$ 149.75 million from 2001-2002 to 2008-2009

(Rs. in crore)

Year	Amount of Guarantee fee	
2001-02	0.30	
2002-03	0.69	
2003-04	1.11	
2004-05	1.42	
2005-06	1.79	
2006-07	1.59	
2007-08	1.43	
2008-09	1.80	

National Maritime Development Programme

2634. SHRI SHANTARAM LAXMAN NAIK: Will the Minister of SHIPPING be pleased to state: